

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. C.P. (IB)-518(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - Anil Kashi Drolia**  
**IN THE MATTER OF**  
**Bank of Maharashtra**  
**V/s**  
**Mr. Vivek Bobade Personal Guarantor of**  
**M/S Decofurn Multiprojects Private Limited**

**Section: - U/s 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv Henna Jain i/b Adv Raina Birla appeared for the Petitioner / Financial Creditor through VC. Adv. Aashray Chaudhary i/b Adv. Jatin Kumar appeared for the Respondent/ Personal Guarantor through VC. Adv. Rahul Darji appeared for the RP through VC. Due to paucity of time, the matter could not be heard. List this matter on **30.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**